

(b) and (c) The total U.S. expenditure from 1956 till June, 1968 have been Rs. 158.68 crores. Details of this expenditure are given in a statement which is being laid on the Table of the House.

## STATEMENT

*Details of U. S. Expenditure during the period 1956 to 30th June, 1968.*

(Rs. in crores)

<b>I. Expenditure of the U. S. Embassy :</b>	
(i) Educational exchange programmes in India.	10.25
(ii) Agricultural programmes in India.	7.78
(iii) Other administrative & programme expenditures.	46.70
<b>II. Expenditure of the U. S. A. I. D. Mission.</b>	8.48
<b>III. Expenditure of the U. S. Information Service.</b>	23.44
<b>IV. U. S. Aid to Nepal</b>	42.97
<b>V. U.S. Aid to Burma.</b>	2.19
<b>VI. Conversions foreign currencies</b>	
(i) for agricultural market development	5.68
(ii) for educational exchange.	7.17
(iii) for sale to American tourists.	0.10
(iv) for sale to U. S. citizens and U. S. Foundations.	3.92
<b>TOTAL</b>	<b>158.68</b>

## RESERVATION OF SHOPS

\*445. SHRI B. K. GAIKWAD : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the answer to Starred Question No. 55 given in the Rajya Sabha on 23rd July, 1968 and state the reasons for turning down the representation from persons belonging to the Scheduled Castes and

the Scheduled Tribes for reservation of shops for allotment to them in the Delhi Municipal Corporation area?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO) : The question of reservation of shops for allotment to persons belonging to Scheduled Castes and Scheduled Tribes has been carefully considered by Government. If any relaxation is made in their case it would be difficult to resist the demand for special treatment being given in the case of physically disabled persons and those who are economically weak and have no means of livelihood. It was, therefore, decided as a matter of policy that all shops be allotted by call of tenders.

## EMPLOYEES IN THE CENTRAL EXCISE DEPARTMENT

\*447. SHRI K. P. SUBRAMANIAMENON : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a large number of the employees of the Central Excise Department will be retrenched as a result of the recent introduction of the new scheme of self-assessment of excise levy; and

(b) if so, what steps Government propose to take to absorb them in other departments?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) and (b) The details of the administrative set-up and staff requirements arising out of the introduction of the new scheme are being worked out. It is, therefore, too early to say that a large number of Central Excise Department employees will be retrenched as a result of the new scheme or to formulate proposals in regard to their absorption in other Departments.

## GANDAK PROJECT

\*450. SHRI D. THENGARI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that India and Nepal have agreed to increase the capacity of the eastern canal of the Gandak Project to provide Nepal with more water; and